

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JAIN GRANITES AND PROJECTS (INDIA) LIMITED Date of Commencement of Liquidation: 01-11-2018; List of Stakeholders as on Date: 01-11-2018; Name of IP: Mr. Madhu Desikan; Process Number: 1; Last 5 digitof registration number: 11021

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	14	2857285	14	2857285	0	0	0	NA
3	Secured financial creditors	1	361517870	1	361517870	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	11	1525650	11	1473084	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	3	124096755	3	124096755	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	4310793	5	3722793	0	588000	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		34	494308353	34	493667787	0	588000	0	